

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.224/2016

Date of Decision: 19.02.2020.

CORAM: R.N. SINGH, MEMBER (J)

Shri Manoj Rammanohar Teli
 S/o Late Rammanohar Teli,
 (PN5969, Class-IV Canteen Store
 Dept, Ministry of Defence, Mumbai,
 Age 21 years, Occu: Unemployed.
 R/at 19, Pankaj Bldg., CSD Estate,
 Golibar Road, Ghatkopar (W),
 Mumbai 400 086.

... *Applicant*

(Advocate Mrs. Lata B. Patne)

VERSUS

1. Union of India, through
 The General Manager,
 Canteen Stores Department,
 Adelphi, 119, M.K. Road,
 Mumbai 400 020.
2. Joint General Manager,
 Canteen Stores Department,
 Adelphi, 119, M.K. Road,
 Mumbai 400 020.
3. Smt. Suvarna Suresh Kadam,
 W/o Late Suresh Kadam (PN 6013)
 Working as a Class IV
 Canteen Stores Department,
 Adelphi, 119, M.K. Road,
 Mumbai 400 020.

... *Respondents*

*(Advocate Shri V.B. Joshi – R1 & 2
 Advocate Shri M.G. Biradar – R3)*

ORDER (Oral)
Per : R.N. Singh, Member (J)

After arguing the case for sometime, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to file fresh application in accordance with law. Permission is granted.

2. In view of the aforesaid, the OA stands dismissed as withdrawn with liberty in accordance with law. No order as to costs.

(R.N. Singh)
Member (J)

dm.

SD
24/02/2020